

FORM A
PUBLIC ANNOUNCEMENT
[Regulation 14 of the Insolvency and Bankruptcy Board of India
(Voluntary Liquidation Process) Regulations, 2017]
FOR THE ATTENTION OF THE STAKEHOLDERS OF
QUANTIUM EXPRESS SOLUTIONS (INDIA) PRIVATE LIMITED

1.	NAME OF CORPORATE PERSON	QUANTIUM EXPRESS SOLUTIONS (INDIA) PRIVATE LIMITED
2.	DATE OF INCORPORATION OF CORPORATE PERSON	August 05, 2015
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/ REGISTERED	Registrar of Companies, Mumbai
4.	CORPORATE IDENTITY NUMBER	U74999MH2015FTC267157
5.	ADDRESS OF THE REGISTERED OFFICE OF CORPORATE PERSON	E-309 CRYSTAL PLAZA PREMISES COOP. SOC.LTD., 3RD FLOOR ROOM-A LINK ROAD, OPP INFINITY MALL, Andheri West Mumbai City MH 400053 IN
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	Wednesday, September 30, 2020
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Mr. Rajeev Bhambri IBBI Registration No.: IBBI/IPA-002/IP-N00152/2017-18/10399 Address: SCO 9, 2nd Floor, Jandu Towers, Miller Ganj, Ludhiana – 141003, Punjab Mail id: rajeev.bhambri@gmail.com Phone no.: 9915710010
8.	LAST DATE FOR SUBMISSION OF CLAIMS	October 30, 2020

Notice is hereby given that the Quantum Express Solutions (India) Private Limited has commenced voluntary liquidation on Wednesday, September 30, 2020. The stakeholders of Quantum Express Solutions (India) Private Limited are hereby called upon to submit a proof of their claims, on or before October 30, 2020, to the liquidator at the address mentioned against item 7. The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



Rajeev Bhambri
Voluntary Liquidator,
Quantum Express Solutions (India) Private Limited
Date: 03.10.2020
Place: Ludhiana